

Court Room No. 29.
Today's Board of matters/cases for consideration/hearing.
Date :- 20th June, 2020.

| Sr. No. | Case No. | Name of parties | Adv. Name | Stage | Remark. |
|---------|--|--|------------------------------|------------|---------|
| 1 | B.A. 27 in POSCO CASE NO. 111/17 | | ----- | Say. | |
| 2 | BA.... in B.A. Exh. 49 in 112/09 <u>Exh. 49-A</u> | | ----- | Order. | |
| 3 | BA-634/2020 in Spl. Case.128/2020 | Akash Kalpana Nadar V/s. The State (Mahim Police Stn.) | Anil Bansod | Order. | |
| 4 | BA 329 of 2020 in POSCO 86/20 | Abdul Hamid Bhadur Ansari V/s. State. | | Arguments. | |
| 5 | ABA 639/20 | | Adv. Shubhangi Ghodke. | Arguments. | |
| 6 | B.A. 935/20 | Qamar Abbas Kaisar Abbas Sayyed. | S.C. Kevat. | | |

Sheristedar, CR No. 29.